

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/559/ (IB)/2017  
NAME OF THE PETITIONER(S) : JIGSAW SOLUTIONS  
NAME OF THE RESPONDENT(S) : INASRA TECHNOLOGIES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1)	PAWAN JHABARI SANDEEP KUMAR	Counsel for Applicant/ Operational Creditor.	
2)	P.V. Balasubramaniam	Counsel for Respondent	

**ORDER**

Counsels for both the parties are present. Counsel for Corporate Debtor filed the counter and the same is taken on record, the copy of which is given to the other side. Operational Creditor has also proposed the IRP and filed Form 2, the copy of which is given to the Counsel representing the Corporate Debtor. Matter is posted for arguments. Put up on **12.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk